

tioned on the requests of individuals and recommendations of public representatives, including MPs and Ex-MPs in urgent and deserving cases at the discretion of the Government. The efforts involved in compiling the information as to at whose recommendations these connections have been released will not be commensurate with the objective sought to be achieved. It is not feasible and practicable to send replies to the MPs and VIPs about the sanction of gas connections on their recommendations.

[English]

Wireless Technology in New Telephone System

905. SHRI RAM KAPSE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the new telephone system based on wireless technology is being developed ;

(b) whether this venture is being taken up independently or in collaboration with any agency ;

(c) if so, the details thereof ; and

(d) the time by which this system is likely to be put in operations?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Wireless access technology namely Wireless in Local Loop (WLL) is being developed for induction in DOT network.

(b) This is being done by C-DOT and IIT, Madras, based on DECT standards.

(c) C-DOT is doing the development independently and IIT is developing it in collaboration with private firms.

(d) By 1997-98 subject to successful field trials.

Computerisation of 198

906. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the target date fixed for computerising the complaint telephone number-198 in all the telephone exchanges of the Mahanagar Telephone Nigam Limited in Delhi and Mumbai; and

(b) the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The computerisation of complaint telephone number-198 in all the main Exchange Buildings and Remote Line/Remote Subscriber Units in Delhi and Mumbai is targeted to be completed by March 1997.

(b) The 198 service (Fault Repair Service -FRS) has been computerised in 12 out of 16 main Exchange Buildings in Delhi and in 25 out of 32 in Mumbai. Some Remote Line/Remote Subscriber units have also been provided independent computerised FRS facility. 4 out of 24 such units in Delhi and 5 out of 14 in Mumbai have been provided independent computerised FRS facility.

British System to Check MTNL Malfunctioning

907. SHRI HARIN PATHAK : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No.920 on March, 20, 1995 and State:

(a) whether the Government propose to introduce "British System to check MTNL malfunctioning";

(b) if so, the details thereof;

(c) whether any final decision has been taken in this regard; and

(d) if so, the time by which the said scheme is likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b). Please refer to the reply to the Unstarred Question No.920 answered on 20.3.1995 (Copy enclosed as Statement for ready reference). This refers to a system in use for External Plant records, data capturing and purification.

(c) One system of this type on pilot trial basis has been procured and has been installed and tested in a Telephone Exchange of MTNL, Delhi.

(d) The data collection work is in progress. The implementation will be only after analysis of adequate data and its cost effectiveness.

Statement New Telecom System

920. SHRI TARA SINGH :

SHRI V. SREENIVASA PRASAD :

SHRI P.C. CHACKO :

SHRI P. KUMARASAMY :

SHRI PARASRAM BHARDWAJ :

SHRI MANIKRAO HODLYA GAVIT :

SHRI SHIV SHARAN VERMA :

Will the Minister of COMMUNICATIONS be pleased to state :